

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL PRINCIPAL
BENCH AT NEW DELHI**

O.A NO. 249 OF 2024

IN THE MATTER OF:

KAPIL DEV

... APPLICANT

VERSUS

STATE OF PUNJAB & ORS.

... RESPONDENTS

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(Sachar Anand)
Advocate for the Respondent No.3
14, 1st Floor, National Park
Lajpat Nagar-IV, New Delhi-110024
Phone No.-9958792346
Email- sachar_anand@yahoo.co.in

Place: New Delhi
Dated: 27.06.2024

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL PRINCIPAL
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O.A NO. 249 OF 2024

IN THE MATTER OF:

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RESPONSE FILED ON BEHALF OF RESPONDENT NO. 3

I, Ashok Pathria, the Executive Officer, Municipal Council, Zirakpur, Punjab do hereby solemnly affirm and declare as under: -

I. That vide order dated 24.09.2024 passed by the this Hon'ble court has directed all the Parties to file the response/objection to the report dated 05.07.2024 of the joint committee therefore present response accordingly.

Sr No.	Recommendations	Answer
1.	The untreated sewage released at Chattbir Zoo Road (GPS Coordinates 30.606765, 76.791212) may be directed to the pond after some treatment to allow bio remediation naturally. Municipal Corporation/ District Administration may be directed to examine the area and do the needful accordingly.	Punjab Water Supply & Sewerage Board (being Nodal Agency) has prepared 100 % Sewerage Coverage project at Zirakpur town. In remaining area (Adda Jhungia, Village Chatt, PR-7 road & other) new purposed STP at village Shatabhgarh Bakarpur. Deputy Commissioner Cum Administrator MC Zirakpur passed Order no 16 dated 09-09-2024 of Punjab Municipal Act 1911 under section 52 (2) L. for purchasing land for this STP. Directorate Local Govt. has raised some quarries/justification regarding



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		<p>this resolution vide letter no. ਅਸ1-ਅਮਲਾ-ਡਸਸ-(ਜੀਰਕਪੁਰ/29-2024/59651 dated. 5-11-2024. Regarding this matter office of the Municipal Council Zirakpur has issued letter no. 5986 Dated. 22-11-2024 to Punjab Water Supply & Sewerage Board for seeking report in this matter.</p>
2.	<p>STP of adequated capacity should be installed to treat the sewage generated from Chhatt Village and Sattabgarh Village.</p>	<p>As per Para No. 1.</p>
3.	<p>As there are many agricultural areas, the soil may be tested for heavy metal contamination; accordingly the concern department may take appropriate action.</p>	<p>At present there is no contamination report falling in this area.</p>
4.	<p>The untreated water should not to be used for irrigation purposes.</p>	<p>As per para no. 1 STP will be installed and treated water given for irrigation.</p>
5.	<p>The proper sewerage systmen at National Highway at plot (GPS Coordinates 30.636178, 76.801908) adjoining to "Jai Shiv Shankar Marble" may be installed. Accordingly, the Municipal Corporation of Zirakpur may be directed for the needful action.</p>	<p>Punjab Water Supply & Sewerage Board (being Nodal Agency) has been prepared estimate cost 157.40 lakh for this purpose (detail is attached) and work is allotted for the execution of this work. Municipal Council has applied road-cut permission from National Highway authority for laying Sewerage system.</p>
6.	<p>The entire sewer system be</p>	<p>As per paira no. 4 no strict Compliance</p>



mapped and recorded properly for taking appropriate measures.	will be made.
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DEPONENT
Executive Officer,
Municipal Council,
Zirakpur (Distt. S.A.S. Nagar)

VERIFICATION: -


Verified at _____ on this _____ day of Jan, 2025,
that the facts stated in the above affidavit are true to best of my knowledge
and belief. No part of it is false and nothing material has been concealed
there from.




DEPONENT
Executive Officer,
Municipal Council,
Zirakpur (Distt. S.A.S. Nagar)



certified that the Affidavit/SPA
GPA has been read over & explained
to the Deponent/Executant who
seemed perfectly to understand the
as the time of making thereof

ATTESTED

NOTARY DERA BASSI
DISTT. S.A.S. NAGAR

16 JAN 2025

431/16/01/2025






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Aman Kumar Thakur <amankumarthakur1992@gmail.com>

response in O.A No. 330/2024 PUBLIC ACTION COMMITTEE & ORS VS STATE OF PUNJAB & ORS

1 message

Aman Kumar Thakur <amankumarthakur1992@gmail.com>

Thu, Jan 16, 2025 at 5:30 PM

To: mattewarasutlejpac@gmail.com, cs@punjab.gov.in, dc.grd@punjab.gov.in, chairman.ptl.ppcb@punjab.gov.in, cecanal18@gmail.com,

principal@stfrancisbatala.com

Cc: judicial-ngt@gov.in

Dear Sir/Madam,

Please find attached herewith the softcopy of the response on behalf of Respondent No.3 in the captioned matter.

Thanking you,

Warm Regards

*AMAN KUMAR THAKUR**Advocate**OFFICE OF Mr. SANCHAR ANAND(Adv)*

 **Affidavit_OA_249_2024_Kapil Dev vs SoP and Ors._17.01.2025.pdf**
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